

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 194 OF 2007

Applicant (s) Smt. V. P. Kamalamma

Respondent (s) U.O. & Lrs

Advocate for
Applicant (s)

Advocate for
Respondents (s)

Notes Of the Registry	Orders Of The Tribunal
	8-10-07 None present neither the parties nor their counsel. List the case for admission on 25/10/07. <i>R. R. Bhandari</i> R. R. BHANDARI Adm. Member
Reply not filed. <i>L. J. K.</i> V. P. Kamalamma filed by Sh. V. K. Mathur on behalf of R1 & 2. Reply not filed. <i>A. S. M.</i>	25-10-07 Mr. J. K. Mishra - Counsel for applicant Mr. M. Godara, Advocate for Mr. Vinod Mathur, Counsel for respondents Mr. M. Godara Adv. for counsel for respondents seeks time to file reply. Time prayed for is granted. List the case for admission on 10/11/07. <i>R. R. Bhandari</i> R. R. BHANDARI Adm. Member